

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 4268/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 16th th August, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /5635 Dated 15th September, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at your own cost, from 18.09.2021, after Court hours, till the morning of 20.09.2021,** has been granted. Further, the Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 4269 IA, dated 16.9.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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